

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKE HOLDERS OF
GREEN WORLD PROJECTS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	GREEN WORLD PROJECTS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	05-06-1991
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, CHENNAI
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140TN1991PTC020910
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NO 1, VALLUVAR STREET, VALLARPURAM, SRIPERAMBADUR, KANCHEERPURAM – 602105
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25-11-2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MOHANLAL GOPAL, REGN NO IBBI/IPA-001/IP-P-02387/2021- 2022/13743 <u>ADDRESS</u> NO. 3E, JAMAL FAZAL CHAMBERS, NO. 26, GREAMS ROAD, THOUSAND LIGHTS, CHENNAI – 600006 TELEPHONE : 9841217999/ 9884468409 EMAIL : mgopalco@gmail.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	25-12-2022

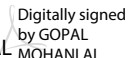
Notice is hereby given that the Green World Projects Private Limited has commenced voluntary liquidation on 25-11-2022.

The stakeholders of Green World Projects Private Limited are hereby called upon to submit a proof of their claims, on or before 25-12-2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

GOPAL
MOHANLAL
MOHANLAL GOPAL

 Digitally signed
by GOPAL
MOHANLAL

LIQUIDATOR

DATE: 25-11-2022

PLACE: CHENNAI

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKE HOLDERS OF GREEN WORLD PROJECTS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	GREEN WORLD PROJECTS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	05-06-1991
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, CHENNAI
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140TN1991PTC020910
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NO 1, VALLUVAR STREET, VALLARPURAM, SRIPERAMBADUR, KANCHEERPURAM – 602105
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25-11-2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MOHANLAL GOPAL REGN NO IBBI/IPA-001/IP-P-02387/2021-2022/13743 ADDRESS: NO. 3E, JAMAL FAZAL CHAMBERS, NO. 26, GREAMS ROAD, THOUSAND LIGHTS, CHENNAI – 600006 TELEPHONE : 9841217999/ 9884468409 E-MAIL: mgopalco@gmail.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	25-12-2022

Notice is hereby given that the **Green World Projects Private Limited** has commenced voluntary liquidation on 25-11-2022.

The stakeholders of **Green World Projects Private Limited** are hereby called upon to submit a proof of their claims, on or before 25-12-2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

DATE: 25-11-2022

PLACE: CHENNAI

MOHANLAL GOPAL
LIQUIDATOR

படிவம் ஏ

பொது அறிவிப்பு

(இந்திய நொடிந்த நிலை மற்றும் திவால் நிலை வாரியம் (தாமாக கலைக்கும் நடைமுறைகள்) ஒழுங்கு விதிகள் - 2017 - ஒழுங்கு விதி 14-ன் கீழ்)

கிரீன் வேர்ல்டு புராஜக்ட்ஸ் பிரைவேட் லிமிடெட்டின் பங்குதாரர்கள் கவனத்திற்கு

1	கார்ப்பரேட் நபர் பெயர்	கிரீன் வேர்ல்டு புராஜக்ட்ஸ் பிரைவேட் லிமிடெட்
2	கார்ப்பரேட் நபர் துவக்க தேதி	05-06-1991
3	எந்த அதிகாரத்தின் கீழ் கார்ப்பரேட் நபர் துவக்கம்/பதிவு	கம்பெனிகள் பதிவாளர், சென்னை
4	கார்ப்பரேட் அடையாள எண்/ கார்ப்பரேட் நபரின் வரம்பிற்குட்பட்ட அடையாள எண்	U74140TN1991PTC020910
5	கார்ப்பரேட் நபரின் பதிவு அலுவலக மற்றும் முதன்மை அலுவலக முகவரி (வேறு ஏதேனும் இருப்பின்)	எண்.1, வள்ளுவர் தெரு, வளர்புரம், ஸ்ரீபெரும்புதூர், காஞ்சிபுரம் 602105
6	கார்ப்பரேட் நபரின் கலைப்பு துவங்கப்பட்ட தேதி	25-11-2022
7	கலைப்பாளரின் பெயர், முகவரி, இமெயில் முகவரி, தொலைபேசி எண் மற்றும் பதிவு எண்.	மோகன்லால் கோபால் REGN NO IBB/PA-001/IP-P-02387/2021-2022/13743 முகவரி: எண். 3E, ஜமால் ஃபசல் சேம்பர்ஸ், எண். 26, க்ரீம்ஸ் சாலை, ஆயிரம் விளக்குகள், சென்னை 600006 தொலைபேசி எண் : 9841217999/9884468409 மின்னஞ்சல் : mgopalco@gmail.com
8	கோரிக்கைகளை சமர்ப்பிக்க கடைசி தேதி	25-12-2022

கிரீன் வேர்ல்டு புராஜக்ட்ஸ் பிரைவேட் லிமிடெட் தாமாக முன் வந்து 25.11.2022 அன்று கலைப்பு நடவடிக்கையை துவங்கியுள்ளது என்று இதன்மூலம் அறிவிக்கப்படுகிறது. மேற்கண்ட வரிசை எண் 7ல் குறிப்பிடப்பட்டுள்ள கலைப்பாளர் முகவரிக்கு கிரீன் வேர்ல்டு புராஜக்ட்ஸ் பிரைவேட் லிமிடெட்டின் பங்குதாரர்கள் தங்களின் உரிமை கோரல்களை ஆதாரத்துடன் 25.12.2022 அன்றோ அல்லது அதற்கு முன்னதாகவோ சமர்ப்பிக்கும்படி கேட்டுக் கொள்ளப்படுகிறார்கள்.

நிதி கடன் வழங்கியவர்கள் ஆதாரத்துடன் மின்னணு மூலம் மட்டுமே தங்களின் உரிமை கோரல்களை சமர்ப்பிக்க வேண்டும். மற்ற அனைத்து பங்குதாரர்கள் ஆதாரங்களுடன் கூடிய தங்களது உரிமை கோரல்களை நேரடியாகவோ தபால் மூலமோ அல்லது மின்னணு மூலமாகவோ சமர்ப்பிக்கலாம்.

தவறான வழியில் உரிமை கோரலுக்கான அத்தாட்சியை சமர்ப்பித்தால் அபராதம் விதிக்கப்படும்.

தேதி : 25.11.2022

இடம் : சென்னை

மோகன்லால் கோபால்

கலைப்பாளர்